

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 422
IA/908/ND/2024, IA/1455/ND/2024 IN
IB/2410/ND/2019

IN THE MATTER OF:

| | | |
|-------------------------------|-----|------------|
| Realiab Finance Corpn Pvt Ltd | ... | Applicant |
| Versus | | |
| Nature India Communique Ltd | ... | Respondent |

Under Section 7 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ishwar Mohapatra, Adv. Parvindra Nautiyal in
IA/1455/ND/2024 & IA/908/ND/2024
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **20.05.2024**.

Sd/-
(Court Officer)